



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/3071/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
District & Sessions Judge,
Dhubri.

Dated Guwahati the th10 June, 2019.

Sub: **Vehicle Permission .**

Ref:- Your letter No. DJ.XII-2/2018-19/2580/E Dated 7th June, 2019.

Sir,

With reference to the above, I am directed to inform you that Shri J. Borah, Addl. District & Sessions Judge, Bilasipara has been granted permission to use his official allotted vehicle while visiting Guwahati on 08.06.2019, subject to he is allowed station leave permission for that day from your end.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/3073/3072-/A, dated 10.06.19

Copy to:

1. Shri J. Borah, Addl. District & Sessions Judge, Bilasipara .

✓ 2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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